

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 08
(CAA)-43(PB)/2019

IN THE MATTER OF:

Crimson Commodity Ltd and Pluto
Financial Services Pvt Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 15.03.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. H.C SURI
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner: Mr. Ravi Mohan, Adv.

ORDER

Proxy counsel appearing for the petitioner requests for adjournment.

List on 24.04.2019.


Sd/-

(H.C Suri)
Member(T)


Sd/-

(Dr. Deepti Mukesh)
Member(J)